

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 304 OF 2020

Gopal Parsekar

..... Petitioner

*V e r s u s*

Union of India & Ors.

..... Respondents

Ms. Sunaina Chodankar, Advocate for the Petitioner.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 3<sup>rd</sup> November, 2020

P.C.

1. Not before the bench of which one of us (M. S. Sonak, J), is a member.

M. S. JAWALKAR

M. S. SONAK, J.

arp/\*